

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. (IB)-128(PB)/2017
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President


Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 31.05.2017

NAME OF THE COMPANY

Ienergizer it Service Pvt. Ltd.
V/s
Free Culture Apparels Pvt. Ltd. & Ors.

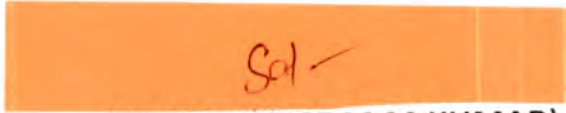
SECTION OF THE COMPANIES ACT: U/s 9 of (IBC)

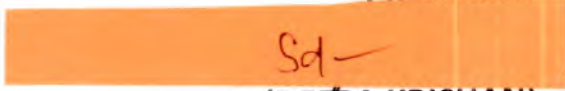
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ANKIT SINGAL	Adv	Petitioner	

ORDER

Affidavit of service along with documents have not been filed; and only tracking report and the invoice of despatch have been placed on record. Let the affidavit be filed within one week with a copy in advance of the notice of hearing of this matter.

List the matter on 27th June, 2017.


(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT


(DEEPA KRISHAN)
MEMBER(TECHNICAL)